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A-42011/165/2011-APAR  
Government of India  
Ministry of Corporate Affairs

Shastri Bhawan, New Delhi  
Dated:- 14 June, 2012

**Office Memorandum**

Sub: - Reviewing Officer of APARs of OLS -regarding.

Please refer to MCA's O.M No. A-42011/33/2012-Ad.II dated 25.05.2012. The competent authority in the Ministry has decided that from APAR year 2012-13 onwards, the JS in-charge of Insolvency work will be the Reviewing Officer in the APARs of Official Liquidators.

(R.K.Pandey)

Under Secretary to the Govt. of India

1. Sr.PPS/PPS/PS to Secretary/SS/JS(A)/JS(R)/JS(M)/DII(UCN)/DII (RC)/EA/Advisor(Cost)
2. ALL RDs/ OLS/ROCs/ROCs cum OLS.
3. DIR(Insolvency Section).
4. E-Governance Cell for loading in miscellaneous column of MCA Website.
5. Ad.II Section.